

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:105
ANSWERED ON:16.11.2010
ANTI NAXAL OPERATIONS
Bhagat Shri Sudarshan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has reviewed the anti-naxal strategies followed by the Central Para-military Forces (CPF) including the Central Reserve Police Force (CRPF), the Indo-Tibetan Border Police (ITBP) and the Border Security Force (BSF) deployed in anti-naxal operations;
- (b) if so, the outcome thereof alongwith the reasons for the high rate of fatalities among the CPFs in such operations;
- (c) whether the CPF and State Police follow different standard operating procedures and at times, there is lack of coordination between them; and
- (d) if so, the details thereof alongwith the steps taken to ensure better coordination amongst the different State and Central Forces deployed in such operations?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 105 FOR 16.11.2010

(a) & (b): State Governments deal with the naxal problem in State-specific ways. The deployment and operational strategy of security forces, including Central Para Military Forces (CPMFs) for anti naxal operations in the naxal affected States, are decided by the State concerned and is reviewed by them with the CPMFs periodically. Differences, if any, are resolved through mutual discussions keeping in view operational requirements. Fatalities of members of CPMFs may be attributed to difficult terrain, thickly forested areas and surprise attacks/ambushes by naxalites.

(c) & (d): Standard Operating Procedures (SOPs) have been worked out to regulate the control and operations of State police forces and CPMFs, which work in tandem as per laid down procedures. There is no lack of coordination between the CPMFs and State police forces.